

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 21th July, 2020

NOTICE

Due to some urgent personal work Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) has Proceeded on C/L today. The Bench notified for holding Virtual Court of Chairperson on 21st July 2020 is re-constituted. Composition of the re- constituted Bench shall be as under: -

- Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson
- Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of the Hon'ble Acting Chairperson

Sd/-

(Peeush Pandey) Registrar